

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00015/2019
(in O.A. No.102/ 2018)

Jabalpur, this Monday, the 23rd day of September, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Monu S/o Sh. Phool Kumar Aged about 22 years,
Resident of VPO Rajpura Tehs and Dist. Jind (Haryana)
2. Manoj Kumar S/o Sh. Suraj Bhan, Aged about 25 years,
Resident of VPO Harita Tehs and Dist. Hisar (Haryana)
3. Sumit Kumar S/o Sh. Rotash Kumar Aged about 27 years,
Resident of Dhani Peer Wali, Hansi, Hisar (Haryana)
4. Sunil S/o Ramphal, Age 28 yrs. R/o Bhagana Hansi,
Hisar (Haryana)
5. Sandeep Kumar S/o Vijay Kumar Aged about 25 years,
Resident of Dhani Peer Wali, Hansi, Hisar (Haryana)
6. Sonu, S/o Balwan, Aged about 23 years, Resident of V.P.O.
Pali , Teh. Narnaund, Hisar (Haryana)
7. Monu Saini, S/o Sube Singh, Aged about 27 years,
Resident of 191/22, Maaliya Mandi, Hansi, Hisar (Haryana)
8. Amit, S/o Sh. Kashmir, Aged about 21 years, Resident of VPO
Rajpura Tehs and Dist Jind (Haryana)
9. Lovekesh Yadav, S/o Hawa Singh, Aged about 25 years,
Resident of Dhani Piran, Hansi, Hisar (Haryana)
10. Sonu, S/o Sh. Phool Kumar Aged about 21 years,
Resident of VPO Rajpura Tehs and Dist Jind (Haryana)
11. Shakti S/o Sh. Dalbir Singh, Aged about 28 years,
Resident of VPO Rajpura Tehs and Dist Jind (Haryana)

12. Anand Kumar S/o Sh. Satbir Singh Aged about 26 years,
Resident of V.P.O. Kungar, Teh. Bawani Khera, Dist. Bhiwani
(Haryana)

13. Anil Kumar S/o Sh. Ramesh Chander Aged about 29 years,
Resident of VPO Rajpura Tehs and Dist. Jind (Haryana)

14. Anoop S/o Diwan Singh, Aged about 22 years,
Resident of Dhani Shakari, Hansi, Hisar (Haryana)

15. Krishan Kumar S/o Sh. Chander Bhan, Aged about 33 years,
Resident of Dhani Peer Wali Hansi, Hisar (Haryana)

16. Pankaj S/o Sh. Jai Bhagwan, Aged about 22 years, Resident of
VPO Sulchani Tehs Narnaund, Dist Hisar (Haryana)

17. Binder S/o Sh. Dhup Singh, Aged about 31 years,
Resident of VPO Koth Kalan Tehs Narnaund Dist. Hisar (Haryana)

18. Deepak Kumar, S/o Sh. Rajendra Singh, aged about 31 years,
Resident of Dhani Peer Wali, Hansi, Hisar(Haryana)

19. Praveen Kumar S/o Sh. Mahendra Singh, Aged about 21 years,
Resident of V.P.O. Puthi Samain, Hansi, Hisar (Haryana)

20. Kuldeep Singh S/o Sh. Kitab Singh Aged about 29 years,
Resident of VPO Koth Kalan Tehs Narnaund, Hisar (Haryana)

21. Navdeep S/o Sh. Satbir Singh Aged about 27 years,
Resident of VPO Khapran Tehs, Narwana Jind (Haryana)

22. Rakesh Kumar S/o Rajendra Kumar , Aged about 22 years,
Resident of Dhani Peer Wali, Hansi, Hisar (Haryana)

23. Vipin Kumar S/o Pratap Singh, Aged about 29 years,
Resident of Dhani Kumharan, Hansi, Hisar (Haryana)

24. Mandeep S/o Sh. Telu Ram, aged about 24 years, Resident of
VPO Khapran Tehs Narwana, Dist Jind (Haryana)

25. Sandeep Nain, S/o Sh. Pala, Aged about 23 years, resident of
VPO Danoda Kalan, Tehs. Narwana Dist Jind (Haryana)

26. Manoj Kumar S/o Rajender Kumar, aged about 25 years,

Resident of Dhani Piran Hansi, Hisar (Haryana)

27. Naresh Kumar S/o Sh. Dalip Singh, Aged about 30 years,
Resident of VPO Danoda Kalan Tehs Narwana
Dist. Jind (Haryana)

28. Sumit S/o Ved Prakesh Aged about 25 years, resident of Dhani
Piran, Hansi, Hisar (Haryana)

29. Rammehar Singh, S/o Sh. Wazir Singh, aged about 32 years,
Resident of VPO Sulhera, Tehs Narwana Dist Jind (Haryana)

30. Balvinder S/o Chandi Ram, Aged about 24 years,
Resident of V.P.O. Pali, Teh,Narnaund, Hisar (Haryana)

31. Rakesh Kumar Meena, S/o Sh. Jagesh Chandra, Aged about 28
years, Resident of Vill Shri Nagar, PO Piplund Tehs, Jahajpur,
Dist. Bhilwara (Rajasthan)

32. Dhiraj Kumar S/o Baldev Singh, aged about 27 years,
Resident of Dhani Peer Wali, Hansi, Hisar (Haryana)

33. Pankaj Singh Meena, S/o Sh. Ram Swaroop Meena,
Aged about 29 years, Resident of Vpo Pancha Ka Bada,
Tehs Jahajpur Dist Bhilwara (Rajasthan)

34. Rajesh Kumar, S/o Sh. Mangat Ram,
Aged about 31 years, resident of Dhani Piran, Hansi,
Hisar (Haryana)

35. Ramavtar S/o Om Parkesh, aged about 26 years,
Resident of Dhani Piran, Hansi Hisar (Haryana)

36. Balraj S/o Sh. Gokal Ram, aged about 30 years,
Resident of Vpo Bara Chourtapur, Tehs Bawani Khera,
Dist Bhiwani (Haryana)

37. Pawan S/o Sh. Ramehar, Aged about 28 years,
Resident of Vpo Pur Tehs Bawani Khera, Dist Bhiwani (Haryana)

38. Rajat S/o Sh. Satish, aged about 22 years, Resident of
Vpo Naguran Tehs Alewa, Dist Jind (Haryana) **-Petitioners**

(By Advocate-**NONE**)

V e r s u s

1. Sh. Ananta Narayan Nanda, Secretary, Ministry of Communication and Information Tech. Department of Post, Dak Bhawan Sansad Marg, New Delhi
2. Sh. Vineet Panday, Additional Director General (DE) Department of Posts (DE Section) Dak Bhawan, Sansad Marg, New Delhi 110001
3. Sh. Alok Sharma, Chief Post Master General M.P. Circle, Bhopal Madhya Pradesh - **Respondents**

(By Advocate-Shri S.K.Mishra)

O R D E R (Oral)

By Navin Tandon, AM:-

Respondents have filed their reply.

2. Learned counsel for the respondents submits that the order of the Tribunal dated 04.10.2018 has already been complied with.
3. Accordingly, the Contempt Petition is closed.
4. Notices issued to the respondents are hereby discharged.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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